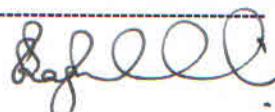



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 217/16	TP 202/17	Order	391 / 394	Aptean India Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	C.K.Nandakumar Raghuram Gadaubi 9900039859	Petitioner	
2)	For Sinehona Prema Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. She requested time for filing report. Further, counsel for petitioner is directed to file affidavit that notices to other authorities are not necessary and further he is directed to file accounting treatment certificate and also the latest balance sheet.

List it on 08.06.2017.


MEMBER (J)


MEMBER (T)